

Supreme Court of India

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PRESS NOTE

Hon'ble the Chief Justice of India has visualized managing through stress, fear, anxiety and worries that are common responses due to uncertainty raised during COVID-19 Pandemic. It is an unprecedented situation. The Supreme Court Administration has been focusing on physical aspect and ensuring the physical safety of all concerned from the contagion of COVID-19. But the studies have indicated long term psychological distress of the pandemic. In the wake of these stressful and testing times, the leaders in the administration need to lead from the front and ensure overall wellness of all the subordinates, besides keeping themselves mentally strong and well equipped to cope up with the stress and anxiety. While acknowledging this need, Hon'ble the Chief Justice of India has desired for an initiative to ensure overall wellness and to create awareness amongst the stakeholders ie officers and officials of the Registry, advocates as well as litigants to enable them to deal with the strain, fear and anxieties induced by the pandemic. As first step, an interactive workshop "MIND MATTERS" is being organized in collaboration with the Director, Institute of Human Behavior and Allied Sciences, Delhi on 15.09.2020 at 3.30 p.m. in the Multipurpose Hall, 'C' Block, Additional Building Complex, and Supreme Court of India. All the officers of the rank of Registrars and Additional Registrars will join the workshop. Learning from the experience of the workshop interactive programmes will be arranged for others staff members and stake-holders in future. Mental wellness Helpdesk & tele-consultation is in contemplation for future in the Supreme Court of India.
